

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/ 2017	-	For hearing	252(1)	Apple Properties Ltd. Vs ROC

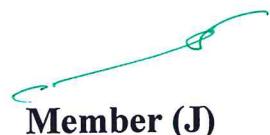
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAGHUVENDEA.R. CHAKRAVARTHY FCA 9449859052	PETITIONER Apple Properties Ltd.	Ragh. R. Chalff.

ORDER

PCA for Petitioner Company is present. Await ROC report. List it on 08/01/2018.



Member (T)



Member (J)